

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/169/2016
NAME OF THE PETITIONER(S) : Arti Meenakashi Muthiah
NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- | | | | |
|----|---|-------------------------|---|
| 1. | T. K. BHASKAR
PRIYADARSHINI N
Kerli | counsel for Petitioner |  |
| 2. | Mr. Santhana Krishna | counsel for Respondent |  |
| 3. | Ms. Karitha Sarana, PCS | Counsel for Respondents |  |

ORDER

Counsels for both the parties are present. Put up the matter along with TCP/163/16,
on 11.01.2018 at 10.30 A.M.

—ed—
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk